NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/22/2017 NAME OF THE PETITIONER(S) : MM SUNDARAM NAME OF THE RESPONDENT(S) : SUNDARAM CLAYTON LTD + 1 UNDER SECTION : 58 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM

1. B. Savath basis
for A.m. Sindhaun

2 V. PALISTITEPIN Cyal Commonl
Relitor

ORDER

Shri V Palaniappan, Legal counsel representing the petitioner present and stated that the son of the petitioner who is to be impleaded, met with an accident and prayed time for making submissions. Shri B Sarath Babu, proxy representing R1 present and prayed time for making submissions. Time extended at the request of both the sides. Put up on 11.12.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)